

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 230 of 2015

Dated :28th October, 2015

In the matter of:

Mahindra Sanyo Special Steel Pvt. Ltd.

.... Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Anr.**

....Respondent(s)

Present:- Mr. Shwetank Sailakwal &
Mr. Vibhor Vedhan, Advocates for the Appellant

ORDER

Bench not assembled today.

Matter is posted for admission hearing on **23rd December,**
2015.

Court Master

rkt